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P.Kumar-Vrs-UOI&Ors.

ADMISSION Sl.No.3
OA No.899/13

Order dated – 2nd January, 2-14.

CORAM
THE HON'BLE MR.A.K.PATNAIK, MEMBER (JUDL.)
THE HON'BLE MR.R.C.MISRA, MEMBER (ADMN.)
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Heard Mr.D.R.Bhokta, Learned Counsel appearing for the Applicant and Mr.H.K.Tripathy, Learned panel counsel for the KVS-Respondent. On the oral prayer of Mr.Bhokta, this OA is disposed of as withdrawn with liberty to file fresh OA, if so advised, within a period of one month hence. No costs.


Member (Admn.)


Member (Judl.)